

Sl.No.	States/UTs	(Malignant Malaria) P.F. Cases
10.	Karnataka	4143
11.	Kerala	286
12.	Madhya Pradesh	59867
13.	Maharashtra	36843
14.	Manipur	647
15.	Meghalaya	4029
16.	Mizoram	4479
17.	Nagaland	232
18.	Orissa	136770
19.	Punjab	20
20.	Rajasthan	13763
21.	Sikkim	2
22.	Tamil Nadu	4371
23.	Tripura	4646
24.	Uttar Pradesh	741
25.	West Bengal	6550
Union Territories		
1.	A & N Islands	221
2.	Chandigarh	10
3.	D & N Haveli	143
4.	Daman & Diu	972
5.	Delhi	13
6.	Lakshadweep	1
7.	Pondicherry	24
Total		403162

Sale of Indian Arms

494. SHRI GEORGE FERNANDES : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have been making efforts to find new markets for weapons produced by India;

(b) if so, the details thereof;

(c) whether any countries have shown interest in the "Prithvi" and "Agni" missiles produced by India;

(d) if so, whether the Government are negotiating to find customers for these missiles; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) and (b). India has been exporting military stores to countries in the Afro-Asian region. These include ammunition, communication equipment, aeronautical stores, clothing and tentage, components and sub-systems are exported to developed countries.

(c) No such interest has been elicited.

(d) and (e). Do not arise.

Indian Soldiers in Pakistan

495. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) the total number of Indian Soldiers languishing in the Pakistani prisons at present;

(b) whether the Government propose to provide any assistance to their dependents; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). According to available information, at present 54 missing Defence personnel are believed to be in custody in Pakistan. Missing personnel are presumed killed and their families are given liberalised pensionary awards, which include liberalised family pension, family gratuity, children allowance and education allowance for children.